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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19.01.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/84/2016
NAME OF THE PETITIONER(S) : K. B. Vijay
NAME OF THE RESPONDENT(S) : Exertion Technology Private Limited & 6 others
UNDER SECTION : 111, 397/398 & 403

S.No. NAME (IN CAPITAL) DESIGNATION
SIGNATURE

REPRESENTATION BY WHOM

K. Gautham Kumar
Athiban Vijay A.K

Counsel for P

Athiban

S. Manjula Devi, Adv
For KSR & Co Company Secretaries Ltd
CBE

FOR R1,3,4,5

S. Manjula Devi

ORDER

Shri V K Athiban Vijay, representing senior counsel for petitioner present. Ms S Manjula Devi, counsel for R1, R3 to R5 present. No representation on behalf of R2, R6 & R7 and also proposed respondent in CA-1/2014. Respondents in CA1/2012 & CA-1/2014 filed counter by serving copy of the same to the other side. Counsel for petitioner is directed to inform R2, R6 & R7 and also the proposed respondent in CA-1/2014 about the next date of hearing. Time extended at request for filing counter by the proposed respondent in CA-1/2014. Put up on **10.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)